



No.B.13016/1/17-RD (MGNREGS)
GOVERNMENT OF MIZORAM
RURAL DEVELOPMENT DEPARTMENT

Dated Aizawl, the 17th April, 2020

COVID-19 HRIPIU LENG AVANG INKHARKHIP (LOCKDOWN 2.0) CHHUNGA
MGNREGS KALPUI DAN TUR ATANA INKAIHHRUAINA

Reference:

1. No.B.13021/101/2020-DMR/Pt-V Dated 16th April, 2020 issued by Chief Secretary, Government of Mizoram.
2. He Office lehka No.B.13016/1/17-RD (MGNREGS) dated 15th April, 2020.

Dated Ni 15th April, 2020a He Department-in Inkaihhruaina thuchhuah a siam chhunzawmin leh Ni 17th April, 2020-a Union RD Secretary-in Video Conference kaltlanga thuchah a sawi angin ahnuai inkaihhruainate hi Lockdown thawhnhina (Lockdown 2.0) chhunga MGNREGS kalpui dan tur atana siam a ni:

1. Chief Secretary, Government of Mizoram in Ni 16th April, 2020-a thuchhuah a siam angin Lockdown thawh nhina chung hian MGNREGS hna te hi thawh phal a ni a. Amaherawhchu, DPO/PO/VEC ten heng a hnuai mite hi hnathawh tan hmain ruahhmanna fel tak an nei hmasa tur a ni a, heng te hi fel takin hnathawhna hmunah zawm ngei a ni tih an chian hnuah chauh MGNREGS hnate hi thawh tan chauh tur a ni:-
 - a) *Social Distancing (Feet 6 kar dan theuha inhlata hnathawk te awm tir) hi khauh taka kal pui a ni ngei tur a ni.*
 - b) *Hnathawktuten hmaituamna (Face mask) an vuah ngei ngei tur a ni.*
 - c) *Hnathawhna hmunah kutsilfaina tur tui leh sahbawn, hnathawkte daih a awm ngei tur a ni.*
 - d) *MGNREGS hnathawhna hmunah Tobacco atang siam meizial, Gutkha leh Pan lam chi reng reng tumahin an hmang/khawih tur a ni lo a. Tumahin Chil an chhak tur a ni lo.*
2. Union RD Secretary thuchhuah angin Ni 28th April, 2020 hmain Non-containment Zone/Green Zone-a MGNREGS hnathawh phalna hmun District-ah te hnathawh tan hmain District Magistrate/DPC te rawn

chung leh Ministry of Health Department, Govt. of India in Covid-19 chungchanga mipuite himna tur thuchhuah a siam hrang hrang te zawmin District Plan leh Worksite Plan te Project Director/ DPO leh BDO/PO ten an siam vek tur a ni a. District Plan hi District Magistrate remtihna (*Approval*) lak tur a ni. District leh Worksite Plan felfai tak nei hmasa lo chuan hnathawh tan ngawt tur a ni lo. Heng Plan siam te hi Ni 28th April, 2020 hmain MGNREGS State Cell-ah copy thehluk vek tur a ni.

3. Ministry of Health Department, Govt. of India in ni 15th April, 2020-a thuchhuah (*Copy enclosed*) Hotspot/Containment Zone-ah te eng hna mah Lockdown chung hian thawh phal a ni lo thung. (*He lehkha ang hi chuan Mizoram chhungah Aizawl District chiah hi Non-hotspot reporting cases District a ni*).
4. Hemi hun chung hian MGNREGS hnuai Irrigation and Water Conservation hnaah te in sawrbing bik tur a ni.
5. Ministry of Rural Development, Govt. of India in hemi chungchang inzirtirna tawi (*Video & Audio Clip*) a rawn tichhuak dawn a. Hei hi dawn anih velah MGNREGS Hnuai Job Card holders-te leh hnathawktu zawng zawngte hnenah uar thei ang berin puan zar tur a ni.
6. Hnathawh thlalak leh geo-tagging zawng zawngah a chung a sawi tak, Social Distancing, Face Mask vuah, Sahbawn hmanga kut silfai, Tobacco product hman loh etc te khi Chiang takin thlakin a tarlang (*depict*) ngei ngei tur a ni a. Geo-tagging thlalah a chung a inkaihhruaina te zawm lo thalak pakhat mah upload loh tur a ni.
7. MGNREGS hnuai hnathawktu leh Job Card holders zawng zawng te himna leh nunna te hi dinhmun hlauhawmah kan dah tur a ni lo a. A chung inkaihhruaina te hi fel taka zawm anih leh an himna ngaihtuah hnuah chauh hnate hi thawh tan tir tur a ni.
8. MGNREGS hnuai Job Card holders Covid-19 kai hlauh avanga hna thawk hreh te chu Lockdown chung hian hnathawh luih tir kher tur a ni lo a, an himna ngaihtuah hmasak phawt tur a ni.

Sd/-LALHMINGTHANGA
Commissioner & Secy. to the Govt. of Mizoram,
Rural Development Department.

Memo No.B.13016/1/17-RD (MGNREGS) :: Dated Aizawl the 17th April, 2020.

Copy to:

1. PS to the Hon'ble Minister of State, Rural Development.
2. Sr.PPS to the Chief Secretary, Government of Mizoram.
3. PS to Commissioner & Secretary, Rural Development Department.
4. All Deputy Commissioners/DPCs, Mizoram.
5. Director, Rural Development Department.
6. Director, Information & Public Relations Department.
7. All PDs/DPOs & CEO, MzSRLM, Mizoram for necessary action.
8. All BDOs/ PO, Mizoram for necessary action.
9. Chairman,VECs, Mizoram for necessary action.
- 10.Guard File.


(ZOREMTHARA RALTE)

Under Secretary to the Govt. of Mizoram,
Rural Development Department.